

consisting of Director-General, ICAR (as Chairman), Chairman, University Grants Commission and three other eminent scientists in the field of Agriculture/Animal Sciences to be appointed by Director-General, ICAR shall decide the names of the recipients of the awards.

(b) The following eight scientists have been selected for the award for the year 1981 :

1. Dr. G.J. Narasimha Rao, Division of Genetics, Central Rice Research Institute, Cuttack.
2. Dr. Sant Prakash Verma, Associate Professor (Agronomy), Himachal Pradesh Krishi Vishva Vidyalaya, Palampur.
3. Dr. Shankar Dass Khepar, Professor & Head, Department of Soil & Water, Engineering, Punjab Agriculture University, Ludhiana.
4. Dr. Ashok Krishna, Jr. Scientist, J.N.K.V.V., Regional Research Station, Khandwa (M.P.)
5. Dr. M.S. Rathore, Associate Professor, Himachal Pradesh University, (Simla).
6. Dr. Gopal M. Majumdar, 'Jai Mai' 19-B, Sewagram Society Nizampura, Baroda (At present in U.S.A.)
7. Dr. G. Gooverghese, Senior Research Officer, National Institute of Virology, Pune.
8. Dr. Sanwal Singh Sonagar, Scientist (S-1) Animal Nutrition, I.V.R.I., Izatnagar (U.P.)

(c) The awards will be presented to these scientists in a function to be arranged in due course.

**New Schemes Considered by I.C.A.R.
Scientific Panel of Animal Breeding**

4217. **SHRIMATI GEETA MUKHERJEE** : Will the Minister of AGRICULTURE be pleased to state :

(a) the title of every new scheme, its principal investigator, location for which submitted, proposed cost giving separately the total and for non-recurring items, duration proposed and scientific staff with proposed salary included which were considered at each meeting of ICAR Scientific Panel of Animal breeding held during 1983 given corresponding panel recommendation for each and dates of its sanction and start of research work; and

(b) how many new schemes this Panel at its each meeting held from 1.1.1980 till 8.12.83 considered, meeting-wise number of those recommended for sanction, rejected, returned for revision or assigned for revision to nominated specialists and number correspondingly of those sanctioned with dates of start and present position of each, with name of principal investigator for those started ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The information is being compiled and shall be laid on the Table of the Lok Sabha later on.

Lay Out Plans and Amenities for Regularised Colonies

4218. **SHRI JHARKHANDE RAI** : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any steps have been taken to finalise the lay out plans of regularised unauthorised colonies in Trans-Yamuna area;

(b) if not, the reasons thereof and whether any time-table has been worked out to prepare such plans and develop these colonies and provide civic amenities there;

(c) whether any decision has been taken regarding development charges to be levied in these colonies;

(d) whether people are put to great hardship on account of lack of proper roads, sewerage, drinking water etc. and water logging during rains; and

(e) if so, whether any estimates have been prepared and when the development work will be undertaken in these colonies ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes.

(b), (d) and (e) A project report for development of regularised unauthorised colonies to provide amenities like roads, sewerage, water supply, drains etc. had been prepared and is presently under preparation with the DDA. Meanwhile, instructions have been issued to the DDA and MCD that basic civic amenities may be provided in regularised unauthorised colonies on payment of development charges and on fulfilment of other conditions prescribed by the concerned local authorities. No time table has however, been laid down for regularisation of unauthorised colonies or their development which would depend on payment of development charges by beneficiaries.

(c) It has been laid down by the Govt. that development charges as determined by the DDA and MCD will be payable by the residents of the regularised unauthorised colonies. The details regarding fixation of development charges are being worked out.

Money Recovered from WHS and Preet Nagar Societies as Cost of Overhead Tank etc.

4219. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount of money recovered from the Ministry of Works, Housing and Supply Co-operative House Building Society Limited towards proportionate cost of Central Overhead Tank and also towards cost of Trunk Outfall sewer with which the society has been connected; and

(b) whether any money has been recovered from the Preet Nagar Society also for the same purpose; if so, the amount thereof; if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :
(a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Stagnation in the Production of Oilseeds

4220. SHRI R.N. RAKESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that despite release of hundreds of new varieties of oilseeds each year, with claims of high productivity there has been total stagnation in oilseeds production since 1970;

(b) if so, corrective steps taken proposed; and

(c) whether Government will bring out a consolidated list of all the new varieties released since 1950 with yield claimed in order to see the reasons for gross failure and stagnation in production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The production of oilseeds has started increasing in the recent past as indicated below :—

Year	Production (Lakh tonnes)
1970-71	96.30
1981-82	121.90
1982-83	105.50

There are good prospects of oilseeds production during the year 1983-84. The increase in production has been possible